GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO. 1500**

ANSWERED ON 09/12/2024

STATUS OF PRADHAN MANTRI AWAS YOJANA

NO. 1500. **SHRI R. DHARMAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned under the PMAY-Urban scheme within Tamil Nadu during the last three years;
- (b) the number of houses completed and occupied under the PMAY-Urban scheme, along with the current status of ongoing projects;
- (c) the total funds allocated and utilized under PMAY-Urban for the construction of affordable housing in urban areas within Tamil Nadu;
- (d) the measures taken by Government to ensure inclusion of Economically Weaker Sections (EWS), Low-Income Groups (LIG), and other marginalized sections of society in the housing projects under PMAY-Urban; and
- (e) whether the Government is considering any reforms to PMAY-Urban Scheme, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including the State of Tamil Nadu. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U adopts a demand driven approach and there are no fixed targets. Based on the demand and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Further, Preference is also given to differently-abled persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minority, single women, transgender and other weaker & vulnerable sections of the society.

Based on the project proposals submitted by States/ UTs, as on 02.12.2024, 118.64 lakh houses have been sanctioned under PMAY-U, out of which 114.23 lakh have been grounded for construction; of which 88.32 lakh have been completed and delivered to beneficiaries and remaining are at various stages of construction. The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Further, 6.80 lakh houses have been sanctioned under PMAY-U in the State of Tamil Nadu including 1.20 lakh houses sanctioned during the last three years (FY 2021-2024). Of the total sanctioned houses, 6.65 lakh houses have been grounded for construction, of which 5.87 lakh are completed/ delivered to the beneficiaries, and remaining houses are at different stages of construction. The scheme has an estimated investment of ₹48,076.22 crore in Tamil Nadu comprising of Central, State and beneficiary shares, of which the committed Central share is ₹11,185.30 crore, of which ₹10,188.58 crore have been released to Tamil Nadu / Central Nodal Agency (CNA).

Based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U (e): 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction(BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines launched 17.09.2024 and available https://pmayon at urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf. The state of Tamil Nadu has not yet signed the MoA to implement PMAY-U 2.0.
